

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2831/2023

THE STATE OF MAHARASHTRA & ORS.

Appellant(s)

VERSUS

PRADEEP YASHWANT KOKADE & ANR.

Respondent(s)

(IA No. 70953/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH Cr1.A. No. 2832/2023

(IA No. 72846/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 05-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s)

Mr. Shreeyash Lalit, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, Adv.
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Ms. Preet S. Phanse, Adv.
Mr. Adarsh Dubey, Adv.
Ms. Runjhun Garg, Adv.

For Respondent(s)

No.1

Ms. Payoshi Roy, Adv.
Mr. Yug Chaudhary, Adv.
Mr. Siddhartha, Adv.
Mr. S.Prabu Ramasubramanian, Adv.
Mr. Bharathimohan M., Adv.
Mr. Vairawan A.S, AOR

For Res.No.2-UOI

Ms. Swarupama Chaturvedi, Sr. Adv.
Mr. Vinayak Sharma, Adv.
Mr. Kritagya Kumar Kait, Adv.
Mr. Sarthak Karol, Adv.
Mr. Arvind Kumar Sharma, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

Submissions are heard.

Judgment is reserved.

**We permit the parties to file brief written
submissions not exceeding four pages within a period of
one week from today.**

**(ANITA MALHOTRA)
AR-CUM-PS**

**(AVGV RAMU)
COURT MASTER**